

New schemes for infrastructure development in urban areas

*127. SHRI BHUPINDER SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry proposes to introduce a new scheme focusing on the infrastructure development in the urban areas with less than one lakh population; and

(b) if so, by when and if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) and (b) A Statement is laid on the Table of the House.

Statement

(a) No, Sir.

(b) Urban Development is a State subject. The Ministry assists the State and UT Governments by providing technical and financial assistance through its schemes and programmes. The Ministry has formulated the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) which provides financial assistance for basic infrastructure, reform implementation and for capacity building. This Scheme is applicable in the urban local bodies having more than one lakh population as per Census 2011 and a few other cities selected as per the guidelines.

श्री भूपिंदर सिंह: सभापति महोदय, मैं स्पेसिफिक जानना चाहता हूँ। मंत्री जी तो बहुत experienced हैं और grassroot से हैं। आपका अरबन डेवलपमेंट...

MR. CHAIRMAN: I am afraid, the Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS**Proposals approved to be funded under Nirbhaya Fund**

*128. PROF. M. V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of proposals/schemes received from various Ministries and State Governments to be funded under Nirbhaya Fund and the details thereof; and

(b) the number of proposals approved by the Empowered Committee of officers till date under the Nirbhaya Fund?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) I. The details of proposals received, appraised and recommended under Nirbhaya Fund are as under:

Name of the Ministry	Name of the proposal
Ministry of Home Affairs	Central Victim Compensation Fund (CVCF) with project cost of ₹ 200 crore
	Investigative Units for Crime Against Women (IUCAW) with project cost of ₹ 324 crore
	Cyber Crime Prevention against Women and Children (CCPWC) with project cost of ₹ 244.32 crore
	Organized Crime Investigative Agency (OCIA) with total project cost of ₹ 83.20 crore
Delhi Police	Hiring of Professional Counsellors at the District and Sub-Divisional Police Station Level in Delhi with project cost of ₹ 6.20 crore
	New building with women centric facilities for Special Unit for Women and Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura, New Delhi with project cost of ₹ 23.53 crore
Ministry of Railways	Integrated Emergency Response System (IEMRS) with project cost of ₹ 500.00 crore.
Transport Department, Government of NCT of Delhi	Installation of CCTV Cameras and GPS devices in 6655 buses (DTC + Cluster) to strengthen the safety of women in public transport buses costing ₹ 140.00 crore
	Installation of CCTV Cameras in 100 strategic located modern stainless steel bus queue shelters to strengthen safety of women costing ₹ 1.87 crore

II. The following Schemes funded under Nirbhaya Fund are already under implementation:-

Ministry of Women and Child Development (MWCD):

- (a) One Stop Centre (OSC) with total project cost of ₹ 18.58 crore.
- (b) Universalisation of Women Helpline with total project cost of ₹ 69.49 crore.

Ministry of Home Affairs:

National Emergency Response System (NERS) with total project cost of ₹ 321.69 crore.

III. In addition, the proposal of East Delhi Municipal Corporation (EDMC) for IP based CCTV in EDMC primary schools costing ₹ 5.50 crore is in the pipeline.

Indians trapped in Gulf countries

†*129. SHRIMATI KANAK LATA SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry is aware that Indian workers from several States including Poorvanchal of Uttar Pradesh, are trapped in the Gulf and other countries;

(b) the details of action taken to bring them back during the last three years;

(c) whether Indian workers in the Gulf countries do not get minimum salary, medical and insurance facilities; and

(d) whether the Ministry is considering to enter into an agreement with the Gulf countries to solve the problems regarding the medical, insurance, salary and bring them back to the country?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ):

(a) Yes, Sir. Indian Missions/Posts in four Gulf countries have reported that some Indian workers who had emigrated through illegal channels are stranded. These countries are Bahrain, Oman, Kingdom of Saudi Arabia and United Arab Emirates (UAE). State-wise data of such stranded emigrants from India is not maintained.

(b) On receipt of reports of Indian emigrants in distress, our Mission/Posts in that country intervene with the concerned Government and the foreign employer/sponsor to resolve outstanding disputes and help repatriate Indian workers.

The Government of India has set up Indian Community Welfare Fund (ICWF) in all the Indian Missions/Consulates abroad to meet contingency expenditure incurred by them for carrying out various welfare activities for overseas Indian citizens who are in distress. The objectives of the ICWF include:

(i) Boarding and lodging for distressed Overseas Indians in need;

(ii) Extending emergency medical care to the Overseas Indians in need;

† Original notice of the question was received in Hindi.